

4

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	Hearing	397/ 398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Rishika RK*  
*for Chandakumar*  
*42110158*

*Petitioner*

*[Signature]*

*[Signature]*  
*Adv of R1 to 1*  
*VR Bhagwat*  
*Advocate*

M/s. Bharat Lal Chambers filed vakalat for R-9 and R-10. Counsel for petitioner is present. Counsel for all the respondents is present. He reported that a connected matter is pending before the Hon'ble Supreme Court and that the matter before the Supreme Court is likely to be settled and that soon after settlement of the said case, he will report settlement in this case also.

List it on 28.08.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)